

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/715/2021



Chandigarh, this the 2nd day of August, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Gurmandeep Singh S/o Sh. Gurcharan Singh, aged 39 years, working as UDC at ESIC, Plot No. 308, Industrial Area, Phase-I, Panchkula, Haryana.

...Applicant

(BY ADVOCATE: Sh. K.B. Sharma)

VERSUS

1. The Union of India through the Secretary, Ministry of Department of Labour & Employment, Government of India, Panchdeep Bhawan, Comrade Indrajeet Gupta Marg, New Delhi-110002.
2. The Director General, Department of Employees State Insurance Corporation (E.S.I.C.), Panchdeep Bhawan CIG Marg, New Delhi-110002.
3. The Regional Director, E.S.I.C., Panchdeep Bhawan, Sector-16, Faridabad, Haryana-121001.
4. Deputy Director, Sub Regional Office, 7-809, Palika Bazar, Mahesh Nagar, Ambala Catt-133001.

...Respondents



O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. After arguing the matter for some time, learned counsel for the applicant has prayed for withdrawal of the Original Application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)
Member (A) Member (J)

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